

**ROSTER OF THE WORK FOR FRESH CASES, NOTIFIED UNDER
THE ORDER OF HON'BLE THE CHIEF JUSTICE OF INDIA
W.E.F. 11.11.2024
(INDIVIDUAL SUBJECT CATEGORY)**

HON'BLE THE CHIEF JUSTICE OF INDIA

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0401-0436	INDIRECT TAX MATTERS
0601-0622	SERVICE MATTERS
0801-0818	LETTER PETITIONS & PIL MATTERS & SOCIAL JUSTICE MATTERS
0901	ELECTION MATTERS : MATTERS CHALLENGING ELECTION OF PRESIDENT & VICE-PRESIDENT OF INDIA
0909	ELECTION MATTERS : MATTERS CHALLENGING ELECTIONS OF MPS AND MLAS
1001-1010	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI MATTERS
1100-1101	ARBITRATION MATTERS
1300	HABEAS CORPUS MATTERS
1401-1439	CRIMINAL MATTERS
1501-1505	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1701-1705	CONTEMPT OF COURT MATTERS
2401,2403-2407	MATTERS PERTAINING TO APPOINTMENT ETC. OF CONSTITUTIONAL FUNCTIONARIES
2501-2504	MATTERS PERTAINING TO STATUTORY APPOINTMENTS & APPOINTMENT OF OTHER LAW OFFICERS
2601-2605	PERSONAL LAW MATTERS
2801-2811	MATTERS PERTAINING TO MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3002-3004	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3100	MATTERS PERTAINING TO ADMISSION TO EDUCATIONAL INSTITUTIONS OTHER THAN MEDICAL AND ENGINEERING
3400	MINES, MINERALS AND MINING LEASES
3600	ADMIRALTY AND MARITIME LAW MATTERS
3700	MATTERS PERTAINING TO COMMISSIONS OF ENQUIRY
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES
4001-4003	MATTERS PERTAINING TO ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES
4100	ALLOCATION OF 15% ALL INDIA QUOTA IN ADMISSION/TRANSFER TO MEDICAL COLLEGES
4201-4205	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

Contd...2/-

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4300	MATTERS PERTAINING TO STATE EXCISE-TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES
4400	REFERENCE U/S 143 OF THE CONSTITUTION OF INDIA
4500	REFERENCE U/S 317(1) OF THE CONSTITUTION OF INDIA
4600	REFERENCE UNDER SECTION 11 OF THE COMPETITION ACT, 2002
4700	REFERENCE UNDER SECTION 14 OF THE RIGHT TO INFORMATION ACT, 2005
4701	REFERENCE UNDER SECTION 17 OF THE RIGHT TO INFORMATION ACT, 2005
	ANY OTHER MATTER SPECIALLY ASSIGNED

HON'BLE MR. JUSTICE B.R. GAVAI

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0801-0817	LETTER PETITIONS & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
1300	HABEAS CORPUS MATTERS
1401-1439	CRIMINAL MATTERS
1701-1705	CONTEMPT OF COURT MATTERS
3002-3004	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3100	MATTERS PERTAINING TO ADMISSION TO EDUCATIONAL INSTITUTIONS OTHER THAN MEDICAL AND ENGINEERING
4001-4003	MATTERS PERTAINING TO ADMISSION/TRANSFER TO ENGINEERING AND MEDICAL COLLEGES

HON'BLE MR. JUSTICE SURYA KANT

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0801-0817	LETTER PETITIONS & PIL MATTERS ASSIGNED BY HON'BLE THE CHIEF JUSTICE OF INDIA
0902-908 AND 910-912	ELECTION MATTERS
1300	HABEAS CORPUS MATTERS
1402-1439	CRIMINAL MATTERS
1501-1505	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1801-1819	ORDINARY CIVIL MATTERS
2801-2811	MATTERS PERTAINING TO MERCANTILE LAWS, COMMERCIAL TRANSACTIONS INCLUDING BANKING
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTION MATTERS
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS

HON'BLE MR. JUSTICE HRISHIKESH ROY

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0601-0622	SERVICE MATTERS
0701-0707	ACADEMIC MATTES
1402-1439	CRIMINAL MATTERS
1801-1819	ORDINARY CIVIL MATTERS
3001	MATTERS PERTAINING TO JUDICIAL OFFICERS
3002-3004	MATTERS PERTAINING TO EMPLOYEES OF SUPREME COURT/HIGH COURTS/DISTRICT COURTS AND TRIBUNALS AND INDIVIDUAL JUDICIAL OFFICERS ETC.
3200	ESTABLISHMENT AND RECOGNITION OF EDUCATIONAL INSTITUTION MATTERS
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES

HON'BLE MR. JUSTICE ABHAY S. OKA

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0301-0324	DIRECT TAX MATTERS
0401-0436	INDIRECT TAX MATTERS
0601-0622	SERVICE MATTERS
1001-1010	COMPANY LAW, MRTP, TRAI, SEBI, IDRAI & RBI MATTERS
1100	SLPS CHALLENGING ARBITRATION MATTERS
1402-1439	CRIMINAL MATTERS
1501-1505	APPEAL AGAINST ORDERS OF STATUTORY BODIES
3400	MINES, MINERALS AND MINING LEASES

HON'BLE MR. JUSTICE VIKRAM NATH

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0601-0622	SERVICE MATTERS
1402-1439	CRIMINAL MATTERS
1601-1611	FAMILY LAW MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2901-2903	SIMPLE MONEY AND MORTGAGE MATTERS ETC.
3301-3307	MATTERS PERTAINING TO EVICTION UNDER THE PUBLIC PREMISES (EVICTION) ACT
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION

HON'BLE MR. JUSTICE J.K. MAHESHWARI

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0201-0209	RENT ACT MATTERS
0601-0622	SERVICE MATTERS
1201-1207	COMPENSATION MATTERS
1402-1439	CRIMINAL MATTERS
1801-1819	ORDINARY CIVIL MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
1402-1439	CRIMINAL MATTERS
1801-1819	ORDINARY CIVIL MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
1201-1207	COMPENSATION MATTERS
1402-1439	CRIMINAL MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS

HON'BLE MR. JUSTICE M.M. SUNDRESH

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0909	ELECTION MATTERS : MATTERS CHALLENGING ELECTIONS OF MPS AND MLAS
1402-1439	CRIMINAL MATTERS
1801-1819	ORDINARY CIVIL MATTERS
2601-2605	PERSONAL LAW MATTERS
2701-2703	RELIGIOUS AND CHARITABLE ENDOWMENT MATTERS
3501-3505	LAND LAWS AND AGRICULTURAL TENANCY MATTERS
4201-4205	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES

HON'BLE MS. JUSTICE BELA M. TRIVEDI

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0601-0622	SERVICE MATTERS
1402-1439	CRIMINAL MATTERS
1801-1819	ORDINARY CIVIL MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION
3900	MATTERS PERTAINING TO ARMED FORCES AND PARAMILITARY FORCES
4201-4205	MATTERS RELATING TO LEASES, GOVT. CONTRACTS & CONTRACTS BY LOCAL BODIES
4300	MATTERS PERTAINING TO STATE EXCISE-TRADING IN LIQUOR-PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0601-0622	SERVICE MATTERS
0701-0707	ACADEMIC MATTES
1100	SLPs CHALLENGING ARBITRATION MATTERS
1501-1505	APPEAL AGAINST ORDERS OF STATUTORY BODIES
1801-1819	ORDINARY CIVIL MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION
4300	MATTERS PERTAINING TO STATE EXCISE-TRADING IN LIQUOR- PRIVILEGES, LICENCES, DISTILLERIES, BREWERIES

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0101-0114	LABOUR MATTERS
0601-0622	SERVICE MATTERS
1402-1439	CRIMINAL MATTERS
1801-1819	ORDINARY CIVIL MATTERS

HON'BLE MR. JUSTICE J.B. PARDIWALA

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0301-0324	DIRECT TAX MATTERS
0401-0436	INDIRECT TAX MATTERS
1801-1819	ORDINARY CIVIL MATTERS

HON'BLE MR. JUSTICE DIPANKAR DATTA

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
0501-0505	LAND ACQUISITION & REQUISITION MATTERS
0601-0622	SERVICE MATTERS
1402-1439	CRIMINAL MATTERS
1801-1819	ORDINARY CIVIL MATTERS
3801-3803	MATTERS PERTAINING TO CONSUMER PROTECTION

HON'BLE MR. JUSTICE PANKAJ MITHAL

SUB.CAT. CODE	DESCRIPTION OF THE SUBJECT CATEGORY
1402-1439	CRIMINAL MATTERS
1801-1819	ORDINARY CIVIL MATTERS
